

3. Issue notice to the Cuncolim Municipal Council returnable on 11.08.2020.

4. The learned Advocate General appears along with the learned Additional Government Advocate Ms. Maria Correia for respondent nos. 1, 2 and 3.

5. We direct the concerned respondents to file response to the issues raised in this Petition and to furnish an advance copy of the same by e-mail to the learned Counsel appearing for the petitioner.

6. We grant liberty to the petitioner to serve the Cuncolim Municipal Council by private service/humdust. We expect even the Cuncolim Municipal Council to file response to the issues raised in this Petition by the next date.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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